

[Print](#)**Defective Case Register from 2026-04-16 to 2026-04-16**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/15742/2026	ADV.	2026-04-16	8-CAUSE TITLE NOT IN ORDER. i) Designation of contemnor not correctly furnished in cause title.ii) Age of the petitioner mentioned in declaration of the affidavit not tally with cause title.iii) SLP no. not mentioned in reference certificate.iv) Annexure -1 not marked in page 8.v) Occupation of the deponent not furnished in affidavit. vi)Paragraph no. not correctly furnished after sl no 5.vii) Paragraph no. to be corrected in Affidavit.
2	D-WP(C)/15828/2026	AJAYA KUMAR TRIPATHY	2026-04-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial number 9 affidavit in the I.A not correctly mentioned and also wrongly serial numbers.
3	D-BLAPL/10626/2026	BHABANI SHANKAR DASPARIDA	2026-04-16	1. Relation of Deponent with Petitioners not specific in Affidavit. 2. Title of Pet. No.1 in CT, V.nama not tally with signature. 3. Pet. No.2 has not signed in V.nama
4	D-WP(C)/16671/2026	KUNAL KUMAR SWAIN	2026-04-16	1. After page -71, another page left blank not page marked 2. Page no 92 not legible
5	D-CRLREV/10757/2026	GOUTAM CHARAN ROUT	2026-04-16	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1 Being aggrieved ,Ground and good ground not mentioned in petition.
6	D-CONTC/13657/2026	ADV.	2026-04-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
7	D-RVWPET/15298/2026	ADV.	2026-04-16	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. i) wp (c) no. wrongly mention in prayer portion. ii) c. copy not mention in book mark.
8	D-CONTC/14873/2026	ADV	2026-04-16	Wp(c) no. and date of disposal not furnished in Reference certificate.ii) Postal receipt not filed.iii) For further S.R. after removal of defect.
9	D-WP(C)/14671/2026		2026-04-16	1. Date of report under Annexure-7 does not tally with Index.
10	D-WP(C)/15476/2026	RAMESH CH. BEHERA	2026-04-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Page marking not correctly mentioned in the Index.

11	D-WP(C)/15924/2026	Subhendu Kar	2026-04-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
12	D-WP(C)/14165/2026	KHAGESWAR BEHERA	2026-04-16	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Dt. 11-12-2025 in index not tally with annex.2.
13	D-WP(C)/15760/2026	GYANENDRA KUMAR TRIPATHY	2026-04-16	Receipt Showing Serv.copy To cg not Filed
14	D-BLAPL/10541/2026	AMIT KUMAR SAHU	2026-04-16	Name and details of Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop
15	D-RVWPET/15293/2026	ADV.	2026-04-16	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid 2.c. copy not mention in book mark
16	D-WP(C)/15663/2026	RAJIV KUMAR MAHANTA	2026-04-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Executants no-2 not sign in the v.nama.
17	D-CONTC/13355/2026	ADV.	2026-04-16	8-CAUSE TITLE NOT IN ORDER. Name of the contemnor not furnished in cause title.
18	D-WP(C)/16355/2026	RAMAKRISHNA BISOI	2026-04-16	1. Court fee Rs 6/- not paid in Cause Title.
19	D-WP(C)/14657/2026	RAMANI RANJAN MOHANTY	2026-04-16	1. paragraphs not correctly furnished in declaration of affidavit.2. Dist . not mentioned in address of op. nos. 1 and 2
20	D-WA/14192/2026	ARABINDA TRIPATHY,A.G.A	2026-04-16	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
21	D-CONTC/13783/2026	MIHIR KANTA RATH	2026-04-16	PAGING OF INDEX,SYNOPSIS AND DATE CHART BE OMITTED
22	D-CRLMC/10913/2026	ARUN KUMAR BEHERA	2026-04-16	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put for SR after redacting the name of victim / informant from the petition and to be kept in sealed cover of the Annex-1.
23	D-BLAPL/10630/2026	TARA PRASAD MOHAPATRA	2026-04-16	1. Ann.1 not attested.
24	D-WP(C)/15208/2026	SIBASIS SAMANTARAY	2026-04-16	All the annexures are not attested.
25	D-WP(C)/14674/2026	SAMARENDRA KUMAR MOHANTY	2026-04-16	1. Paragraph no. not correctly furnished in the I.A.
26	D-CRLMC/10712/2026	SURENDRA BEHERA	2026-04-16	1. Put up for SR after redacting the name of victim / informant from the petition. 2. Name

				of the victim /informant need not be disclosed in connection with Annexures and kept in sealed cover.
27	D-WP(C)/15535/2026	GURUDUTTA KAR	2026-04-16	At- Kumari mentioned in the affidavit, declaration and V.nama not tally with cause title. 2..Names In Capital Letters Of All The Signing Advocates Not Indicated
28	D-BLAPL/10569/2026	KEDARNATH SAHOO	2026-04-16	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name and age of the Victim mentioned in Synopsis and para-3 of the petition be redacted. Thereafter, put up for S.R.
29	D-BLAPL/10184/2026	KEDARNATH SAHOO	2026-04-16	1.Paragraphs incorrectly mentioned in declaration of affidavit. 2.Name and details of Informant/victim mentioned in FIR copy(pg.6-9) and relevant pages of Annexure-2 need not be disclose and kept in closed envelop. 3.Hologram of Rs.50/- not affixed in v.nama.
30	D-BLAPL/10559/2026	SATYA NARAYAN MISHRA 4	2026-04-16	Case pending before the Lower Court mentioned in petition not tally with the Rejection order.
31	D-ABLAPL/10624/2026	SATYA RANJAN MULIA	2026-04-16	1. Name of the informant disclosing in FIR, vide annex.1 be kept in cover.
32	D-WP(C)/16300/2026	KUNAL KUMAR SWAIN	2026-04-16	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
33	D-WP(C)/16026/2026	SWAPNIL ROY	2026-04-16	Page marking not proper.
34	D-WP(C)/14811/2026	SHANTI PRAKASH MOHANTY	2026-04-16	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Subject code in A. Slip and Pet. not tally. 2. Ann.2 not properly filed. 3. Description of Ann.8 in Index not proper.
35	D-FAO/15302/2026	MAHENDRA KUMAR SAHOO	2026-04-16	undertaking for oriya annex not furnished
36	D-TRP(C)/16324/2026	T.N. MURTY	2026-04-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. NOT PROPERLY STAMPED
37	D-WP(C)/14618/2026	DWARIKA PRASAD MOHANTY	2026-04-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.Paragraph not correctly mentioned affidavit in the I.A.
38	D-WP(C)/15510/2026	SOUBHAGYA SWAIN	2026-04-16	Annexure-12 not mentioned in averments.
39	D-BLAPL/10543/2026	BHABANI SHANKAR	2026-04-16	1. O.P. No.2 furnished in averment not mentioned in cause title. 2.Name and details

		DASPARIDA		of Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop.
40	D-MATA/15543/2026	SURYAKANTA DWIBEDI	2026-04-16	further SR after filling of c copy of order
41	D-BLAPL/10640/2026	AVIRAM PATRA	2026-04-16	1. Page marking not done correctly in respect of Annexure-3 2..Subject Code incorrectly Mentioned
42	D-WP(C)/15605/2026	TRILOCHAN RATH	2026-04-16	1. Age of Pet. No.3 in CT not correct. 2. Date of Gradation list in Ann.2 of Index not correct. 3. name of Pet. No.1 2 and 4 in CT not tally with signature.
43	D-WP(C)/14689/2026	SASWATI MOHAPATRA	2026-04-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. Deponent not signed the affidavit
44	D-BLAPL/10550/2026	SHAMBHU CHARAN NATH SHARMA	2026-04-16	1.Paragraph No.4 mentioned in petition twice. 2. Annexure-1 and 2 not reflected on the top of page 5 and 10 respectively.
45	D-RSA/14516/2026	PRAFULLA CH. BISWAL	2026-04-16	1.D.C.Fee of Rs.2829/- to be Paid. 2. Cause Title Not in order.Appellants No-1 to 5 not substituted in the L.A.Court. 3.Valuation and C.Fee Payable be correctly furnished in the Appeal.4.Put up for further S.R after Payment of D.C.Fee for computing the period of limitation.
46	D-WP(C)/16164/2026	SURYAKANTA DWIBEDI	2026-04-16	1.Page 14 not neat.2.This case may registered as C.M.P.
47	D-WA/14276/2026	ARABINDA TRIPATHY,A.G.A	2026-04-16	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
48	D-CRLMC/10835/2026	ISWAR CHANDRA PRADHAN	2026-04-16	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Page No.11 Annex-1 and Page No.15 Annex-2 not executed. 2. Name of the victim/informant need not be disclosed in connection with Annex-2 and kept in sealed cover and put up for SR thereafter.
49	D-WP(C)/14306/2026	GYANA RANJAN MAHAPATRA	2026-04-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Page 50 not neat.
50	D-WP(C)/14265/2026	NIRANJAN PANDA	2026-04-16	Address of Petitioner 1 not furnished.
51	D-CRLA/9604/2026	SK. ZAFARULLA	2026-04-16	Averment taken in prayer of I.A.No.912/2026 seems wrong
52	D-ABLAPL/10616/2026	ROHIT KUMAR SUNA	2026-04-16	i) Page no.11 not legible.ii) Undertaking not correctly furnished.iii) Signature of petitioner no3 not tally with cause title.
53	D-WP(C)/16053/2026	KANANBALA ROY CHOUDHURY	2026-04-16	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				Serial no-4 affidavit in the I.A not correctly mentioned.
54	D-CRLMC/10482/2026	RAJIB LOCHAN PATTANAIK	2026-04-16	1. Copy of F.I.R.disclosing the name of Informant/Victim be kept in cover.
55	D-WP(C)/15511/2026	SOUBHAGYA SWAIN	2026-04-16	Annexure-12 not mentioned in averments.
56	D-ABLAPL/10639/2026	PRASANNA KUMAR MISHRA	2026-04-16	1. Ann.1 be kept in sealed cover.
57	D-BLAPL/10574/2026	SUDHANSU SEKHAR DASH	2026-04-16	Lower Court case No. mentioned in petition not tally with Rejection order.
58	D-WP(C)/16660/2026	KUNAL KUMAR SWAIN	2026-04-16	1. Page no 97 not legible
59	D-WP(C)/14645/2026	DURGAPRASAD SANGRAMJIT MALLICK	2026-04-16	.Subject Code Not Furnished .
60	D-WP(C)/14621/2026	RASHMI KANTA ACHARYA	2026-04-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED .Receipt Showing Serv.copy To cg not Filed.
61	D-BLAPL/10581/2026	SUDHANSU SEKHAR DASH	2026-04-16	Annexure-1 mentioned in Index not furnished in averment.
62	D-WP(C)/15954/2026	MANOJA KUMAR KHUNTIA	2026-04-16	Page nos 58 and 59 not neat
63	D-CRLMC/11174/2026	SASWATA PATNAIK	2026-04-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Signature of the deponent in affidavit and V.nama does not tally with cause title.2. No. of CTR case under Annexure-1 does not tally with Synopsis.3. Date of order under Annexure-4 does not tally with Index and para-16 of the petition.4. Page no.32 not filed.5.Page nos.28 30 and 31 not properly rotate. 6..Receipt Showing Serv.copy To Vigilance not Filed.
64	D-CONTC/14855/2026	ADV	2026-04-16	i) wp(c) not furnished in reference certificate.ii) Postal receipt not filed. iii) For further S.R. after removal of defect.
65	D-WP(C)/15528/2026	AMIYA KUMAR MOHANTY	2026-04-16	Page nos. 33 to 36 and 45 not neat
66	D-RSA/14764/2026	PRAKASH KUMAR MISHRA	2026-04-16	1. Period of Delay 11 days.I.A for condonation of delay not Filed 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Paid. Decree Rs 04.50 Not Paid. (b) Appellate Court Judgement Rs 02/- Paid. Decree Rs 04.50 Not Paid.
67	D-WPCRL/10420/2026	SAROJANANDA MISHRA	2026-04-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.

				DEFECT REGARDING NOMENCLATURE
68	D-WP(C)/16359/2026	PRANAYA KISHORE HARICHANDAN	2026-04-16	.Receipt Showing Serv.copy To ct not Filed.
69	D-FAO/15309/2026	MAHENDRA KUMAR SAHOO	2026-04-16	annex-1 not visible,undertaking not furnished
70	D-CRLMC/10518/2026	ARUPANANDA GOSWAMY	2026-04-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Welfare fee of Rs.50/- not paid in V.nama.2. Copy of F.I.R. disclosing the name of Informant/Victim be kept in cover.Put up for further S.R.
71	D-WP(C)/16462/2026	SATYANARAYAN MISHRA	2026-04-16	Name of the petitioner Archita Das mentioned in the affidavit and declaration appears to be wrong.
72	D-FAO/15305/2026	MAHENDRA KUMAR SAHOO	2026-04-16	undertaking for oriya annex not furnished
73	D-CRLREV/10755/2026	GOUTAM CHARAN ROUT	2026-04-16	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Being aggrieved and ground , Good ground not mentioned in petition.
74	D-CRLA/9619/2026	ACHYUTANANDA PATTANAİK	2026-04-16	Status of appellant not furnished 2.Code Wrongly indicated
75	D-ABLAPL/10567/2026	BYOMAKESH TRIPATHY	2026-04-16	1.Signature/L.T.I of Latamani Pradhan not mentioned in the V>Nama. 2.Name and address of the Petitioners not furnished in V. nama
76	D-CMAPL/15741/2026	SASMITA MOHAPATRA	2026-04-16	1.C. copy of impugned order not filed Put up for SR after filing of c. copy of impugned order.
77	D-FAO/15631/2026	DILLIP KUMAR MOHAPATRA	2026-04-16	annex- 2 not visible
78	D-MATA/16130/2026	PRABIN DAS	2026-04-16	it may be register as GUAP
79	D-WA/14274/2026	ARABINDA TRIPATHY,A.G.A	2026-04-16	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2.CRLA wrongly mention in book mark.
80	D-FAO/15660/2026	SANGRAM JENA	2026-04-16	Code not correct
81	D-FAO/15312/2026	MAHENDRA KUMAR SAHOO	2026-04-16	annex-1 2 not visible
82	D-WP(C)/15440/2026	PRITAM KUMAR MOHANTY	2026-04-16	1..Petition not correctly addressed to Honorable Court 2..Subject Code incorrectly Mentioned

83	D-WA/14189/2026	ARABINDA TRIPATHY,A.G.A	2026-04-16	1.Authentication fee due on the Appellate Court Judgement Rs 2.5/- to be paid.
84	D- CONTC/14694/2026	ADV.	2026-04-16	Cause title of wp(c) not filed 2. For further S.R. after removal of defect.
85	D-CRP/16154/2026	MANASI MOHAPATRA	2026-04-16	1.D.C.Fee of Rs.39/- to be Paid. Put up for further S.R after Payment of D.C.Fee for computing the period of limitation.2.Valuation and C.fee Payable not furnished in the Petition.
86	D- BLAPL/10554/2026	MANOJ KUMAR RATH	2026-04-16	Paragraphs incorrectly mentioned in declaration of affidavit.
87	D-WPCRL/9721/2026	AMITAV TRIPATHY	2026-04-16	2ND PAGE NO.2 REPEATED AND IT SHOULD BE OMITTED
88	D- CONTC/14205/2026	ADV.	2026-04-16	8-CAUSE TITLE NOT IN ORDER. i) Paragraph no. not correctly mentioned in declaration of the affidavit.ii) Complete address of contemnors 1 and 2 not furnished in cause title.
89	D-WP(C)/15974/2026	DEBI PRASAD DHALSAMANTA	2026-04-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
90	D- ABLAPL/10613/2026	BIKRAM KESHARI SAHU	2026-04-16	i) C.T. case no. in synopsis ,para -1 of the petition and P. S. case no. in date chart and prayer of the petition not correct.ii) Notice no. mentioned in para -4 of the petition not tally with Annexure -3iii) Page no. 8 9 12 and 13 not neat and Legible.iv) Date of ps case no. not correct in cause title.
91	D- RVWPET/15307/2026	ADV.	2026-04-16	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2.c.copy of order not mention in book mark.
92	D- RVWPET/15303/2026	ADV.	2026-04-16	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. c. copy of order not mention in book mark
93	D- ABLAPL/10638/2026	KULDEEP MOHANTY	2026-04-16	Name of the victim/Informant disclosing in the FIR vide annexs. 1 and 2 be kept in cover.
94	D- CRLMC/10552/2026	SATYAJEET ROUT	2026-04-16	1. As per impugned order under Annexure-3, Nomenclature of the case (Special G.R.case) not furnished in Synopsis and petition.
95	D-WP(C)/16457/2026	KAJAL SAHOO	2026-04-16	.Receipt Showing Serv.copy To ct not Filed.
96	D-WP(C)/16122/2026		2026-04-16	1. Petition page 1 to 12 not signed. 2. Annexures not marked. 3. Enrolment No. not mentioned in V.nama.
97	D-WP(C)/15100/2026	PRAFULLA KUMAR MOHAPATRA	2026-04-16	20-VERNACULAR CERTIFICATE NOT FURNISHED.
98	D-WP(C)/14661/2026	ARUNA NAYAK	2026-04-16	1. Nomenclature not correct, in sl.4 of affidavit.
99	D-WA/14350/2026	CHANDRAKANTA PRADHAN,A.G.A	2026-04-16	wp (c) no wrongly mention in top of the I.A.
100	D-WP(C)/14955/2026	GOKULANANDA SAHU	2026-04-16	1. In I.A paragraph 3 furnished twice.

101	D-WP(C)/16155/2026	BIDYADHAR MANSING	2026-04-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit.
102	D-BLAPL/10049/2026	PRITAM KUMAR MOHANTY	2026-04-16	Case pending before the Lower Court mentioned in petition not tally with the Rejection order.
103	D-CRLMC/10545/2026	SURYASNATA MOHAPATRA	2026-04-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Paragraph no. not correctly furnished in declaration of the petition and I.A.
104	D-WP(C)/16302/2026	KUNAL KUMAR SWAIN	2026-04-16	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
105	D-BLAPL/10437/2026	ACHYUTANANDA PATTANAIK	2026-04-16	Year of P.S. case and G.R. case incorrectly mentioned in petition.
106	D-WP(C)/16365/2026	RAMAKRISHNA BISOI	2026-04-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
107	D-CMP/16782/2026	RAJIB LOCHAN PATTNAIK	2026-04-16	Averment made in Page No-1 of the I.A be corrected.
108	D-WP(C)/16228/2026	DEBA PRASAD MISHRA	2026-04-16	.Subject Code Not Furnished .
109	D-WP(C)/16333/2026	S JYOTI PRAKASH	2026-04-16	14-NOT PROPERLY INDEXED. 17-REFERENCE CERTIFICATE NOT FURNISHED.
110	D-CONTC/15123/2026	Gyanendra Kumar Tripathy	2026-04-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Page nos. 21 to 22 not legible. 2. Undertaking for non-filing of translated copy not filed.
111	D-CRLREV/10894/2026	DIBYA JYOTI SAHOO	2026-04-16	Good ground certificate not furnished.
112	D-RSA/14688/2026	MAHESWAR MOHANTY	2026-04-16	1.Valuation and C.Fee Payable be correctly furnished.2.Pages No-43 and 44 not accompanied with the Memo. of Appeal.
113	D-WP(C)/14256/2026	SUKANTA KUMAR NAYAK (2)	2026-04-16	1-COURT FEE IS DEFICIENT. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Rs.12.00 to be paid.2.Page 24 and 25 not legible.
114	D-ABLAPL/10627/2026	RAMDAS ACHARY	2026-04-16	Name of the Informant disclosing in FIR be kept in cover
115	D-CONTC/14737/2026	ADV.	2026-04-16	8-CAUSE TITLE NOT IN ORDER.

				i) Detail description of petitioner no. -7 and 26 not correct. ii) Contemnor no. -3 not party in wp(c).iii) Designation of contemnor mentioned as I.S. instead of I.A.S.
116	D-BLAPL/10647/2026	MANAS KUMAR CHAND	2026-04-16	1. Signature of the petitioner as V. nama not tally with that of name furnished in cause title of the application
117	D-CMP/16095/2026	SATYA RANJAN ACHARYA	2026-04-16	Defect regarding Nomenclature
118	D-WP(C)/14668/2026	SANJAY KUMAR PATRA	2026-04-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.11 to 15 not neat and legible.2. Signature of the petitioner in V.nama does not tally with cause title.3. Signature of the deponent in affidavit does not tally with cause title.
119	D-BLAPL/10586/2026	SOUMYA RANJAN DAS	2026-04-16	Wrongly mentioned Annexure-3 instead of Annexure-2 at Sl.No.5 of Index.
120	D-WP(C)/15847/2026	GOKULANANDA SAHU	2026-04-16	Page marking not correct in index
121	D-CRLMP/8856/2026	BYOMAKESH TRIPATHY	2026-04-16	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for SR after redacting the name of victim / Informant Address and Name of the victim husband from the Cause title, para no. 3 and under page no.12.
122	D-CRP/14142/2026	RUCHIR MISHRA	2026-04-16	1. Provision of Law Furnished but Incorrect
123	D-BLAPL/10555/2026	AMLAN SHAKTI PAUL	2026-04-16	Case pending before the Lower Court mentioned in petition not tally with the Rejection order.
124	D-ABLAPL/10570/2026	BYOMAKESH TRIPATHY	2026-04-16	1. In declaration under affidavit, no. of paragraphs wrongly furnished. 2. Signature of the petitioner no-2 not tally with that of name furnished in cause title of the application.
125	D-WP(C)/16195/2026	KIRTAN BADHEI	2026-04-16	1. Annexure-1 and 2 not legible 2. Occupation of the deponent not furnished.
126	D-WP(C)/14664/2026	ARUNA NAYAK	2026-04-16	1. Date of Letter under Annexure-3 does not tally with Index and para-7 of the petition
127	D-CONTC/16322/2026	MANAS PATI	2026-04-16	i) 2nd CONTC no. and SLP no. not mentioned in Reference certificate.ii) Address of the contemnor in cause title not tally with Annexure,-1.
128	D-CRLA/10591/2026	BIJAYA KUMAR SAHOO	2026-04-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Good grounds not furnished.

129	D-WP(C)/15212/2026	SIBASIS SAMANTRA	2026-04-16	Annex nos. 1 and 2 not exhibited at page nos.9 and 10.2.All the annexures are not attested.
130	D-FAO/16051/2026	JYOTIRMAY GUPTA	2026-04-16	annex-1 4 page-35 to 38 not visible
131	D-WP(C)/15554/2026	DHANOJ KUMAR SAHOO	2026-04-16	1. Ann.2 not legible.
132	D-CRLMP/10644/2026	BASUDEV PUJARI	2026-04-16	Page nos.21 22 25 to 28 not neat
133	D-RSA/14771/2026	SOUGAT DASH	2026-04-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Put up for further S.R after filing C.Copy of both the Judgements of the Courts below for computing the period of limitation
134	D-BLAPL/10524/2026	AMLAN SHAKTI PAUL	2026-04-16	Name and details of Informant/Victim mentioned in Annexure-1 need not be disclose and kept in closed envelop
135	D-WP(C)/15644/2026	ACHYUTANANDA PATTANAIK	2026-04-16	.Receipt Showing Serv.copy To cg not Filed.
136	D-WP(C)/15744/2026	PRAGYAN PARAMITA MOHANTY	2026-04-16	Annex-3 not exhibited at page no.13.
137	D-WP(C)/16086/2026	NIHAL RATH	2026-04-16	Annexure-1 not mentioned in averments.
138	D-WA/14277/2026	AISHWARYA DASH,A.S.C	2026-04-16	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid.
139	D-CRLMC/10538/2026	RAMANI KANTA PATTANAIK	2026-04-16	1. Name of the Lower court at the bottom of C.Copy of order dated 24.03.2026 under Annexure-1 not found.
140	D-BLAPL/10621/2026	SURYAKANTA DWIBEDI	2026-04-16	1.Page 6 of Petition not filed. Put up for SR after filling the same.
141	D-CMAPL/15998/2026	HEMANTA KUMAR ROUT	2026-04-16	C. copy of impugned order not filed. i) Synopsis and date chart not filed. ii) Arrissing out of CMAPL not mention in I.A. iii) Put up for SR after filing of c. copy of impugned order
142	D-WP(C)/14670/2026	SANJAY KUMAR PATRA	2026-04-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. As per Index,Annexure-1 not described in the petition.2. Page no.9 not filed.3.Page no.10 marked a twice on the record and not neat and legible.
143	D-BLAPL/10632/2026	JUGALA KISHORE PANDA	2026-04-16	1. Name of Pet. in CT and V.nama not tally with signature.
144	D-RVWPET/15266/2026	ADV.	2026-04-16	i) District not mention of op. no. 5 in cause title. ii) Delete the name of the Honble Justice in prayer portion.
145	D-BLAPL/10540/2026	AMIT KUMAR SAHU	2026-04-16	Annexure-3 mentioned in Index not furnished in averment.

146	D- CONTC/13730/2026	ADV.	2026-04-16	NOT PROPERLY ADDRESS TO THE HONBLE COURT
147	D- CONTC/14863/2026	ADV	2026-04-16	WP(c) no. and date of disposal not mentioned in Reference certificate.ii) Postal receipt notfiled. iii) For further S.R. after removal of defect.
148	D-CMAPL/4792/2026	ADV.	2026-04-16	1. Period of Delay 69 days delay. 2.Authentication fee due on the Appellate Court Judgement Rs Payable Rs-2.25/- . Rs-2/- paid. Rs- 0.25/- to be paid. 3. i) Year of the date of disp. of. wrongly mention in Index. ii) CMP no. wrongly mention in reference certificate. iii) C. copy of order not page mark.
149	D-WP(C)/16090/2026	NIHAL RATH	2026-04-16	Annexure-1 not mentioned in averments.
150	D-WP(C)/16077/2026	ARUN KUMAR BEHERA	2026-04-16	PAGE NOS. 13 AND 15 PARTIALLY LEGIBLE.
151	D- CRLMC/10484/2026	SUBHAM AGRAWAL	2026-04-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. . Name of the deponent in affidavit does not tally with solemnly affirmation para.2. Page nos.39 and 50 to 56 not neat and legible.
152	D-WP(C)/16539/2026	RAKESH KUMAR MALLICK	2026-04-16	1. Page marking of Date chart not correct. 2. Annexures not marked and not attested.
153	D- CONTC/14134/2026	ADV.	2026-04-16	Code Not correctly indicated.
154	D-WP(C)/16354/2026	PRAVAT KUMAR MUDULI	2026-04-16	Page 121 182 183 202 to 204 220 222 and 235 not found.
155	D- ABLAPL/10301/2026	SATYA PRAKASH MOHAPATRA	2026-04-16	1. Ann.1 not marked. 2. PS case No. mentioned in Ann.1 of Index not correct. 3. Name of Pet. in CT and V.nama not tally with signature. 4. Ann.1 be kept in a sealed 5..Names In Capital Letters Of All The Signing Advocates Not Indicated cover.
156	D- TRP(C)/16389/2026	DEBAKANT MOHANTY	2026-04-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED ops 2 to 32 in c.s case no-207/ 25 are not made parties in present transfer petition
157	D-WP(C)/15388/2026	BISWAJIT NAYAK	2026-04-16	20-VERNACULAR CERTIFICATE NOT FURNISHED.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 16-04-2026 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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